Jieity media, in radio they have regular programmes; in producing documentaries they have regular programmes and in producing posters they have programmes. So they have a well-laid out programme for this purpose.

SHRI A. B. VAJPAYEE: The Deputy Minister stated that no complaint had been received so far regarding hushing up certain cases in Delhi, but may I remind the Minister that it was Kumari Shanta Vasisht who made this allegation on the floor of the House and I would like to know whether the Government is enquiring into that allegation.

SHRI C. SUBRAMANIAM: A general complaint like this can be easily made. As a matter of fact we tried to find out what were those cases and we could not get any details.

SHRI A. B. VAJPAYEE: In view of the fact that the matter was mentioned on the floor of the House and that too by a Congress Member may I know whether the Minister approached the Lady Congress Member to furnish details of the complaint?

SHRI C. SUBRAMANIAM: We do not make any distinction between Congress Members and non-Congress Members. Whoever is prepared to give the information with regard to this, we are prepared to look into it. We tried to get details but we could not get any details.

شرى عبدالغلى: كيا وزير صاحب فرسائيس كے كه اگر هاؤس مهں كوئى الزام لكائے تو اس كى گورنمات الله آپ الكوائرى نهيں كرتى اور ان سے دريافت نهيوں كرتى -

†[श्री प्रस्तुल गती: क्या वजीर साहब फरमायेंगे कि अगर हाउसु में कोई इल्जाम

†[] Hindi transliteration.

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लगाये, तो उसकी गवर्तमेंट भ्रपने भ्राप इन्क्वायरी नहीं करती भ्रीर उससे दर्याफ्त नहीं करती ?]

SHRI C. SUBRAMANIAM: We tried to get the information but in spite of that fact we did not get any assistance in this matter.

SHRI A. D. MANI: The Minister stated that he tried to get the details. May I know whether an enquiry was addressed to the hon. Member of this House who made that allegation? I do not think that any enquiry has been made. As a general statement is being made by the Minister that ha tried to get the facts and he could not get them, has he conducted any enquiry from the lady to find out how far this is true?

SHRI C. SUBRAMANIAM: When a charge like this is made, we always try to get from the Members what are the details s<> that we may pursue but in spite of those efforts we could not get any material on which to proceed.

SETTING UP OF WAREHOUSES

- ♦193. SHRI BABUBHAI M. CHINAI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) the number of warehouses so far set up by the Central Warehousing Corporation; and
 - (b) how many are under construction?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): (a) 85 warehouses have been set up so far.

(b) 17 Warehouses are under construction.

SHRI BABUBHAI M. CHINAI: May I know the total quantity and value of foodgrains stored?

SHRI D. R. CHAVAN: The total capacity* so far constructed and hired is 2; 10 lakhs. So far constructed and owned is 1:06 lakhs and the capacity of hired godown is 1-04 lakhs

SHRI BABUBHAI M. CHIN AI: The question is what is the quantity of foodgrains stored.

SHRI C. SUBRAMANIAM: They are varying quantities from time to time because we store and take it out. If the hon. Member wants on a particular date, if he gives notice, I shall get.

SHRI BABUBHAI M. CHIN AI: May I kriow whether the agricultural producers are taking advantage of these warehouses for storing foodgrains and if the answer is in the affirmative, what is the proportion?

SHRI C. SUBRAMANIAM: I cannot give the proportion. The agriculturists are also taking advantage but the trade takes more advantage of this.

SHRI BABUBHAI M. CHIN AI: What is the t'otal capacity under the corporation and how much of it is hired by the private parties?

SHRI C. SUBRAMANIAM: The Deputy Minister gave the figure. The total capacity is 2,10,572 out of which owned capacity is 1 Iakh odd.

SHRI BABUBHAI M. CHIN AI: How much is hired by private parties?

SHRI D. R. CHAVAN: They are being used by the Government and also by the private parties.

SHRI C. SUBRAMANIAM: This is mainly used by private parties.

SHRI BABUBHAI M. CHIN AI: How is the Foodgrains Corporation making use of this facility of the Warehousing Corporation and is any specific capacity earmarked for them?

SHRI C. SUBRAMANIAM: Not yet. The idea is that this Warehousing Corporation should become a subsi-

diary of the Food Corporation. The relationship is just being worked ou* but to the extent necessary the godowns capacity available with the Warehousing Corporation will be taken advantage of byi the Food Corporation.

SHRI DEOKINANDAN NARAYAN: May I know if this Warehousing Corporation has incurred any losses during the last two years and if so, what are those losses?

SHRI D. R. CHAVAN: We incurred a loss in 1962-63 of Rs. 2' 20 lakhs and in 1963-64 of Rs. 6:12 lakhs.

SHRI R. S. KHANDEKAR: Is it a fact that in Maharashtra State recently a number of warehouses have been closed and if so, why they were closed?

SHRI D. R. CHAVAN: We have not got the information about the closing of the warehouses.

SHRI R. S. KHANDEKAR: Is it not a fact that man, have been closed?

(No reply)

SHRI C. M. POONACHA: Is it not a fact that the rules governing storage of the Central Warehousing Corporation preclude the storage of certain agricultural commodities like tobacco, lac, etc?

SHRI D. R. CHAVAN: Yes, particularly tobacco, lac and wool. These cann'ot be stored under the provisions of the present Act and that is the reason why the Supplementary Warehousing Corporation Bill is on the Table of the House for discussion.

SHRIMATI DEVAKI GOPIDAS: May! I know whether they have any scheme to construct godowns at Cochin so that foodgrains could be taken direct from the ship to the godowns?

SHRI D. R. CHAVAN: There are warehouses at Cochin. In the State of Keraia there are godowns at Kozi-khode, Alleppy. Trichur and Quilon.

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SHHI C. SUBRAMANIAM: There are two aspects. These warehouses are for the agriculturists to store their grains or for the trader to store and on the receipt given they can get credit from the banks. Therefore, this is entirely for saving agriculturists and traders. As far as storing by the Government of their imported foodgrains or procured grains is concerned, we have separate godowns. As a matter of fact at Cochin we have good storage capacity to store imp'orted wheat and rice.

SHRIMATI DEVAKI GOPIDAS: Because of the exposure to moisture we are losing so much of foodgrains. May I know whether there is any scheme to construct warehouses to store foodgrains without any exposure to moisture and to enable thr grains to be taken direct to the godowns from the ships?

SHRI D. R. CHAVAN: Most of the warehouses are damp-proof and rodent-proof, and particularly dunnage is provided for the purpose of preventing dampness getting into the foodgrains.

SHRI C. SUBRAMANIAM: And there is already capacity to the extent of 4-7 thousand tons.

ACTION AGAINST MANAGER, KHADI GRAMODYOG BHAVAN, NEW DELHI

•194. SHRI CHANDRA SHEKHAR: Will the Minister of SOCIAL SECURITY be pleased to refer to the answer given to Unstared Question No. 139 in the Rajjia Sabha on the 22nd February, 1965 'and state what further action has since been taken by Covernment against the Manager of Khadi Gramoryog Bhavan, New Delhi, for serious charges of corruption and misuse of authority?

THE DEPUTY MINISTER m THE MINISTRY OF LAW (SHRI JAGANATH RAO): The case has been referred to the Central Vigilance Commission.

SHRI CHANDRA SHEKHAR: I shall like to know this from the Minister. On a previous 'occasion, in reply to my question, it was said that the Manager had been transferred. Is it a fact that that Manager has been promoted as the Director of the Khadi Commission and has been posted here in Delhi as overall incharge of the Khadi Gramodyog Commission?

SHRI JAGANATH RAO: Yes, Sir, it is correct that this officer was promoted as Director in charge of Sales Promotion and posted in Delhi. When this fact was brought to the notice of the Government, we objected to it, and the matter had been referred to the Central Vigilance Commissioner and we thought that we might not disturb the arrangement till the report from the Central Vigilance Commissioner was received.

SHRI A. K. SEN: The appointment was made by the Khadi Commission itself, which is a statutory organisation. When our attention was drawn, we did make enquiries about the matter, and it was represented that having regard to the fact that the allegations were not yet proved but only pending inquiry, it would be unfair to remove him from that position, because, otherwise, it might be taken to mean that it was done as a result of the allegations having been proved. But the matter is under inquiry by the Vigilance Commission and, no doubt, the truth or ^otherwise of these allegations would be found.

MR. CHAIRMAN: What about the promotion?

SHRI A. K. SEN: That is what I have said. Well, promotion would not be a proper phrase here. He has been appointed as Sales Director, which carries a higher salary.

SHRI CHANDRA SHEKHAR: Mr. Chairman. I have every sympathy for the inability of the Minister to do anything m the matter> because the